

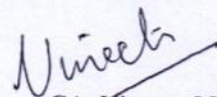
## FORM G

### INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP no	Bloom Dekor Limited L20210GJ1992PLC017341
2.	Address of the registered office	Survey No. 275, At & Post: Dhanap N. H. No. 8, Opp. Ambemata Temple, Gandhinagar, Gandhinagar,
3.	Address of the Corporate Office	2/F, Sumel, Sarkhej - Gandhinagar Highway Road, Opp. Gnfc Info Tower , Thaltej, Ahmedabad, Gujarat, India, 380059
4.	URL of website	<a href="https://www.bloomdekor.com">https://www.bloomdekor.com</a>
5.	Details of place where the majority of fixed assets are located	Survey No. 275, At & Post: Dhanap N. H. No. 8, Opp. Ambemata Temple, Gandhinagar, Gandhinagar,
6.	Installed capacity of main products/ services	Doors: 302640 Nos Frames: 1410240 Nos
7.	Quantity and value of main products/ services sold in last financial year (As per Annual Report for the financial year 2022-23)	Sales of Services amounting approx. 1,097.22 lakhs
8.	Number of employees/ workmen	Employees: 11 Workmen: 23
9.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought in electronic form by email at: ip.bloomdekor@gmail.com
10.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Details can be sought in electronic form by email at: ip.bloomdekor@gmail.com
11.	Last date for receipt of expression of interest	21 <sup>st</sup> December, 2023
12.	Date of issue of the provisional list of prospective resolution applicants	30 <sup>th</sup> December, 2023
13.	Last date for submission of objections to provisional list applicants	4 <sup>th</sup> January, 2024
14.	Date of issue of final list of prospective resolution applicants	13 <sup>th</sup> January, 2024
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18 <sup>th</sup> January, 2024
16.	Last date for submission of resolution plans	17 <sup>th</sup> February, 2024
17.	Process email ID to submit EOI	ip.bloomdekor@gmail.com

**For Bloom Dekor**



**CA. Vineeta Maheshwari**

**IRP / RP**

RP for M/s. Bloom Dekor Limited

IBBI Registration No.: IBBI/IPA-001/IP-P00185 /2017-18/10364

Email: ip.bloomdekor@gmail.com

Date: 6<sup>th</sup> December 2023

Place: Surat

**ICICI Bank** Branch Office: ICICI Bank Towers, Near Chakli Circle, Old Padra Road, Vadodara- 390007.

**PUBLIC NOTICE - TENDER CUM E-AUCTION FOR SALE OF SECURED ASSET**

[See proviso to rule 8(6)]  
**Notice for sale of immovable assets**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical possession** of which has been taken by the Authorized Officer of ICICI Bank Limited will be sold on "As is where is", "As is what is", and "Whatever there is" basis as per the brief particulars given hereunder;

Sr. No.	Name of Borrower(s)/ Co-Borrowers/ Guarantors/ Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
(A)	(B)	(C)	(D)	(E)	(F)	(G)
1.	Deepak Chauhan (Borrower) / Shobha Yadav (Co-borrower) Loan A/C No. LBBRD00006049400/LBBRD00006065053	Office No.6, (As Per Approved plan Ground Floor), (As per Site First Floor), Krishna Complex, Kalpataru Apartment Near Kothi Char Rasta, Kothi Salatwada Road, C.T.S No. 42/1, 42/2, 42/3, Vadodara 390001. Super Built up area 300 Sq. Ft. Free Hold Property.	Rs. 38,86,705/- (as on December 31, 2023)	Rs. 18,03,000/- Rs. 1,81,000/-	January 02, 2024 From 11:00 AM To 12:00 Noon	January 16, 2024 From 11:00 AM Onwards

The online e-auction will take place on the website of e-auction agency **M/s NexXen Solutions Private Limited**. (URL Link- <https://disposahub.com>). The Mortgages/ Notice are given last chance to pay the total dues with further interest till January 15, 2024 before **04:00 PM** which this/ these secured asset/s will be sold as per schedule.

The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer Column E) at **ICICI Bank Towers, Near Chakli Circle, Old Padra Road, Vadodara- 390007** or before **January 15, 2024 before 03:00 PM** and thereafter they need to submit their offer through the above mentioned website only on or before **January 15, 2024 before 04:00 PM** along with scan image of Bank acknowledged DD towards proof of payment of EMD. Kindly note, in case prospective bidder(s) are unable to submit their offer through the website then signed copy of tender documents may be submitted at **ICICI Bank Towers, Near Chakli Circle, Old Padra Road, Vadodara- 390007**, on or before **January 15, 2024 before 05:00 PM** Earnest Money Deposit DD/PO should be from a Nationalised/Scheduled Bank in favour of "ICICI Bank Limited" payable at **Vadodara**.

For any further clarifications with regards to inspection, terms and conditions of the auction or submission of tenders, kindly contact **ICICI Bank Limited on 7304914237/7573024297**.

Please note that Marketing agencies **1.M/s NexXen Solutions Private Limited 2. Augeo Assets Management Private Limited** have also been engaged for facilitating the sale of this property.

The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons.

For detailed terms and conditions of the sale, please visit [www.icicibank.com/n4p4s](http://www.icicibank.com/n4p4s)

Date: December 06, 2023  
 Place: Vadodara

Authorized Officer  
 ICICI Bank Limited

**PUBLIC NOTICE**

In the Reg. Dist. Vadodara, Sub Dist. Vadodara, Mouje Village Nagarwada, land bearing R S No. 54/2, 77/2, 88/2, T P Scheme No. 9, Final Plot Nos. 250, 244, 273, 163 paiki Final Plot No. 270 paiki, C S No. 94P, 95P, 92P whereof a scheme titled as Monali Society No.4 is situate consist of Sub Plot No. 17 and Original Reg. Sale Deed No.9207 dated 01.10.1997 (New Reg. No. 1658, dated 22.02.2001) along with Registration Receipt of previous owner Dilipbhai Prabhudas Patel which is lost/misplaced by present owner Karunaben Ajitkumar Joshi. Therefore in this case, if any Individual, Bank or any Financial Institution has its charge, right or lien on the said original title deeds or on property, then within 07 days from the publication of this notice, may send their objections along with the supportive evidence. If not sent within given period of time, then my client will initiate further proceedings and to get title clearance certificate.

Date - 06.12.2023. Under the instruction form the client.

**ASESH D. PANDYA (ADVOCATE-NOTARY)**  
 30, Muktanand Society, Karelibaug, Vadodara. (M) 9427443845

**भारतीय कंटेनर लिमिटेड**  
**CONTAINER CORPORATION OF INDIA LTD.**  
 एक नगरपालिका (भारत सरकार का सम्पत्ति)  
**A Navratna Company (A Govt. of India Undertaking)**  
 NSIC New MDDB Building, 2nd Floor, Okhla Indl. Estate (Opp. NSIC Okhla Metro Station), New Delhi-110020

**NOTICE INVITING E-TENDER**

CONCOR invites E-Tender in Single Packet System of tendering for the following work:-

Tender No.	CON/Area-III/AMC Civil/MMLP A.P/2024-25
Name of Work	Zonal Civil maintenance contract for the terminals at MMLP Vizag, Guntur, Kakirada & Krishnapatnam for two years
Estimated Cost	₹ 80.02 Lakhs (including GST)
Completion Period	24 months
Earnest Money Deposit	₹1,60,100/-
Cost of Tender Document (Non-refundable)	NIL
Tender Processing Fee (Non-refundable)	4,720/- (Inclusive all taxes & duties through e-payment)
Date of sale of Tender (online)	06.12.2023 (from 15:00 hrs.) to 26.12.2023 (up to 17:00 hrs.)
Date & Time of submission of Tender	27.12.2023 up to 17:00 hrs.
Date & Time of Opening of Tender	29.12.2023 at 15:00 hrs.

For financial eligibility criteria, experience with respect to similar nature of work, etc, please refer to detailed tender notice available on website [www.concorindia.co.in](http://www.concorindia.co.in) but the complete tender document can be downloaded from website [www.tenderwizard.com/CCIL](http://www.tenderwizard.com/CCIL) only. Further, Corrigendum/ Addendum to this Tender, if any, will be published on website [www.concorindia.co.in](http://www.concorindia.co.in), [www.tenderwizard.com/CCIL](http://www.tenderwizard.com/CCIL) and Central Procurement Portal (CPP) only. Newspaper press advertisement shall not be issued for the same.

Group General Manager (P&S) / Area-III  
 Phone No.: 011-4122250

**Aadhar Housing Finance Ltd.**

Corporate Office: Unit No.802, Natraj Rustomjee, Western Express Highway and M.V.Road, Andheri (East), Mumbai-400069

Surat Branch : Office No. 209 & 210 , 2nd Floor , Universal Business Center, Near Madhuvan Circle, L.P. Savani Road, Adajan, Surat-395009 GJ

Surat Parvat Paliya Branch : Shop No.312 & 313, Times Galleria, Nr Saroli Village Gate, Opp Kuberji World Textile Market, Surat Kadodara Road, Surat- 395010,GJ

Junagadh Branch : Office No.202/A, 202/B, Marigold Complex-3,2nd Floor, College Road, Opp Bahauddin Science College, R.S. No.265/1 Junagadh - GJ

Authorised Officer : Rakesh Kumar, Mob.: 9413823330

**PROPERTY FOR SALE UNDER PROVISIONS OF SARFAESI ACT, 2002 THROUGH PRIVATE TREATY**

Whereas the Authorized Officer, Aadhar Housing Finance Limited (AHFL) has taken the Possession u/s 13(4) of the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (The SARFAESI Act, 2002) of the property ("The Secured Asset") given below The Authorized Officer has received offer of Sale from some interested party against the above mentioned Secured Asset under the SARFAESI Act for recovery of the Secured Debt. Now, the Authorized Officer is hereby giving the Notice to Sale of the above said property through Private Treaty in terms of rule 8 and 9 of the Security Interest (Enforcement) Rules 2002. The Details of the Account are as follows:

Loan Code No./ Branch	Name of the Borrower/ Co-Borrowers	Demand Notice Date & Amount	Reserve Price (RP)	Total Outstanding Loan Amount	Description of the Secured Asset
(Loan Code No. 04200001616/ Surat Branch)	Kiranbhai Arvindbhai Parmar (Borrower) Lilaben Kiranbhai Parmar (Co-Borrower) Parimalbhai Patel (Guarantor)	24-12-2019 & ₹ 9,88,420/-	₹ 1,50,000/-	₹ 8,10,151/- (Rs. Eight Lakh Ten Thousand One Hundred Fifty One Only) as on 29.09.2023	All that part & parcel of property bearing, Flat No.2, Ground Floor, Gokul Apartment, Amrut Nagar, Nr. Rajbhog Ice Cream, Kim Kathodara, Olpad, Surat, Gujarat-394110. <b>Boundaries:</b> East : Open Plot, West : Passage & Flat No.5, North : Flat No. 1, South : Flat No. 3
(Loan Code No. 04200002162/ Surat Branch)	Madhuri Singh (Borrower) Niraj R Singh (Co-Borrower) Radheshyam R Mishra (Guarantor)	15-04-2021 & ₹ 8,86,175/-	₹ 1,50,000/-	₹ 4,87,404/- (Rs. Four Lakh Eighty Seven Thousand Four Hundred Four Only) as on 31.07.2023	All that part & parcel of property bearing, Flat No. B/109, 1st Floor, Vatchhraj Resi, Building No. B, Anmol Residency, 2 B/H, Aradhana Industrial Estat, Jolwa, Palsana, Surat, Gujarat-394305. <b>Boundaries:</b> East : Passage & Plot No. B/102, West : Garden, North : Flat No. B/108, South : Flat No. B/102
(Loan Code No. 04200001819/ Surat Branch)	Satish Kumar (Borrower) Sangeeta Saini (Co-Borrower)	15-04-2021 & ₹ 8,31,039/-	₹ 1,95,000/-	₹ 8,56,713/- (Rs. Eight Lakh Fifty Six Thousand Six Hundred Thirteen Only) as on 31.08.2023	All that part & parcel of property bearing, Plot No.87, Suryanshi Residency, Off. Sanki to Tantiithaiya Road Nr. Shiv Residency, Sanki, Palsana, Surat, Gujarat-394305. <b>Boundaries:</b> East : Road, West : Road, North : Plot No. 86, South : Plot No. 88
(Loan Code No. 12300000712/ Surat Parvat Paliya Branch)	Varshadevi Rameshkumar Rana (Borrower) Rameshkumar Shankarlal Rana (Co-Borrower) Chetan Ayodhya Ravidas (Guarantor)	15-04-2021 & ₹ 599,987/-	₹ 1,10,000/-	₹ 2,76,996/- (Rs. Two Lakh Seventy Six Thousand Nine Hundred Ninety Six Only) as on 29.09.2023	All that part & parcel of property bearing, Flat No-503, 5th Floor, Om Residency, Soni Park Housing Society-2, Nr Garden Mills, Kadodara-Bardoli Road, Surat, Gujarat-394305. <b>Boundaries:</b> East : Road, West : Passage & Flat No. 506, North : Flat No. 502, South : Flat No. 504
(Loan Code No. 04200001758/ Surat Branch)	Anilbhai Natubhai Moradiya (Borrower) Gautambhai Natubhai Moradiya (Co-Borrower) Rakeshbhai Kanjibhai Kasodariya (Guarantor)	12-07-2021 & ₹ 7,15,778/-	₹ 1,20,000/-	₹ 3,19,822/- (Rs. Three Lakh Nineteen Thousand Eight Hundred Twenty Two Only) as on 25.09.2023	All that part & parcel of property bearing, Flat No. B/507, 5th Floor, Vatchhraj, Residency, Building No. B, Anmol Resi-2 B/h. Aradhana Industrial Estat, Jolwa, Palsana, Surat, Gujarat-394327. <b>Boundaries:</b> East : Passage & Plot No. B/504, West : Garden, North : Flat No. B/506, South : Flat No. B/508
(Loan Code No. 12300000711/ Surat Parvat Paliya Branch)	Gyantidevi Sunil Chaudhari (Borrower) Sunil Arjun Choudary (Co-Borrower) Rajubhai Ghobabhai Bhadarai (Guarantor)	12-07-2021 & ₹ 5,58,867/-	₹ 1,10,000/-	₹ 2,10,902/- (Rs. Two Lakh Ten Thousand Nine Hundred Two Only) as on 29.09.2023	All that part & parcel of property bearing, Flat No 504, 5th Floor, Om Residency, Soni Park Housing Society-2, Near Garden Silk Mill, Kadodara-Bardoli Roa, Surat, Gujarat-394305. <b>Boundaries:</b> East : Passage, West : Society Road, North : Flat No. 503, South : Society Road
(Loan Code No. 10800000290/ Junagadh Branch)	Parag Gulabhbhai Parmar (Borrower) Nikitaben Paragbhai Parmar (Co-Borrower)	10-12-2019 & ₹ 7,50,327/-	₹ 4,00,000/-	₹ 2,66,344/- (Rs. Two Lakh Sixty Six Thousand Three Hundred Forty Four Only) as on 30.10.2023	All that part & parcel of property bearing, Flat No. 202, 2nd Floor, Ankit Apartment, Near Sbi Bank, Junagadh, Gujarat-362001. <b>Boundaries:</b> East : Road & Flat No. 203, West : Flat No.201, North : Common Passage Then Flat No 203, South : Road
(Loan Code No. 10800000846/ Junagadh)	Kiranben Kanjibhai Zala (Borrower) Kripalsinh Rajendrabhai Dodiya (Co-Borrower) Mr. Pradhymansinh Narsinhbhai Dodiya (Guarantor)	08-11-2019 & ₹ 10,10,768/-	₹ 7,00,000/-	₹ 3,25,252/- (Rs. Three Lakh Twenty Five Thousand Two Hundred Fifty Two Only) as on 30.11.2023	All that part & parcel of property bearing, Lot No. Plot No. 2/P South Side, Block No.4, Sanidhya Residency, Royal Residenc Y, B/H Pramukh Prerana Apartment , Keshod, Junagadh, Gujarat-362220. <b>Boundaries:</b> East : Road, West : Land of Plot No. 23+24, North : Plot NO. 1+2+P Land, South : Land Of Plot No. 3/P

The Authorized officer will hold auction for sale of the Secured Asset on "As is where is Basis", "As is what is basis" and "Whatever there is basis". AHFL is not responsible for any liabilities whatsoever pending upon the said property. The Authorized Officer reserves the right to accept or reject the offer without assigning any reason whatsoever and sale will be subject to confirmation by Secured Creditor. On the acceptance of offer of proposed buyer, he/she is required to deposit 25% of accepted price inclusive adjustment of Earnest Money Balance immediately and the balance amount shall be paid by the purchaser within 15 (fifteen) days from date of acceptance of Offer by the Secured Creditor. The proposed buyer is to note that in case of failure of payment of balance amount by him/her within the time specified, the amount already deposited shall stand forfeited and property will be resold accordingly.

This is **15 DAYS SALE NOTICE UNDER SARFAESI ACT, 2002** is hereby given to the public in general and in particular to the Borrower (s), Co-Borrower (s) and Guarantor (s) that the above described immovable property mortgaged/charged to the Secured Creditor, the **Physical Possession** of which has been taken by the Authorized Officer of Aadhar Housing Finance Limited (AHFL) Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" and to the amount due to Aadhar Housing Finance Ltd., in full before the date of sale, auction is liable to be stopped.

If the Borrower(s), co-borrower(s) has any buyer who is ready to purchase the mortgage property/secured asset at price above the given reserve price then Borrower(s), Co-borrower(s) must intimate to AHFL on or before 21-12-2023 AHFL shall give preference to him. If Borrower(s), co-borrower(s) fails to intimate on or before 21-12-2023 the AHFL will proceed sale of property at above given reserve price.

The Date of Auction is fixed for **21-12-2023**.

(Authorised Officer)  
 For Aadhar Housing Finance Limited

Place : Gujarat, Date : 06-12-2023

**HDFC BANK** **HDFC Bank Ltd.** **POSSESSION RETURNED NOTICE**

Branch: HDFC House, Near Mithalkhail Six Roads, Navrangpura, Ahmedabad-380009. Ph: (079) 66307000

Whereas the undersigned being the Authorised Officer of **HDFC Bank Limited** (erstwhile HDFC Limited having amalgamated with HDFC Bank Limited by virtue of a Scheme of Amalgamation approved by Hon'ble NCLT-Mumbai vide order dated 17th March 2023) (**HDFC**) Pursuant to the notice issued u/s 13(2) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (The Act) the Authorised Officer (AO) of HDFC had taken over possession of the below mentioned property described in **column (C)** on the date mentioned in **column (B)**. The said property is no longer in possession of the Authorised Officer. HDFC reserves its rights to take possession of the said property in future under the said Act.

Sr. No.	Name/s of Borrower(s)/ Mortgagor(s)/ Guarantor(s)/ Legal Heirs and Legal Representatives (whether known or unknown) Executor(s), Administrator(s), Successor(s) and Assign(s) of the respective Borrower(s) / Mortgagor(s) / Guarantor(s) (since deceased), as the case may be.	Date of possession	Description of the Immovable Property / Secured Asset
(a)	(b)	(c)	(d)
1	MR. PARIMAL KIRITKUMAR SONI (BORROWER)	1 Oct., 2023	UNIT - H/404, ANAND RESIDENCY - 2, BLOCK - H, S. NO. 1804/2, TPS NO. - 3, F.P. NO. - 314/1, NR. NEHRUNAGAR CHOKDI, NR. ANURADHA SOCIETY, AHMEDABAD - DEHGAM ROAD, GANDHINAGAR-392012.

Date: 04-12-2023  
 Place : Ahmedabad

For HDFC Bank Ltd.  
 Sd/-  
 Authorised Officer

Regd. Office : HDFC Bank Ltd. HDFC Bank House, Senapati Bapat Marg, Lower Parel (West), Mumbai-400013.  
 CIN : L65920MH1994PLC080618, Website : [www.hdfcbank.com](http://www.hdfcbank.com)

**PSPCL Punjab State Power Corporation Limited**

PUNJAB STATE POWER CORPORATION LIMITED  
 (Regd. Office PSEB Head Office, The Mall Patiala  
 Corporate Identification Number (CIN): U40109PB2010SGC033813  
 Website: [www.pspcl.in](http://www.pspcl.in) Mobile No. 96461-55525

E-Tender Enq. No. 7490/P-3/EMP-12496 dated 30.11.2023

Dy.Chief Engineer/ Headquarter (Procurement Cell-3) GGSSTP, Roopnagar invites E-Tender ID No. 2023\_POWER\_113290\_1 for the Procurement of Spares for DM Plants Stage-II & III at GGSSTP Rupnagar. For detailed NIT & Tender Specification please refer to <https://eproc.punjab.gov.in> from 01.12.23/ 04.00 PM onwards.

**Note:-** Corrigendum and amendments, if any, will be published online at <https://eproc.punjab.gov.in>.

76155/12/2470/2023/30340 RTP-141/23

**Municipal Council Sillod**  
 नगरपरिषद सिल्लोड जिल्हा छत्रपती संभाजीनगर

Phone : 02430-222467/222560 Email ID : [csillod@gmail.com](mailto:csillod@gmail.com)  
 जा.क्र./नसि/बांधकाम/निस्-07/2023-24/1407 दिनांक : 05/12/2023

**E-Tender Notice - 08 Year 2023-24**

Sillod Water Supply Scheme, Tq.Sillod, Dist. Chhatrapati Sambhaji Nagar Under MSJNMA in the State of Maharashtra, of Estimated Cost **Rs.50,20,71,602/-**. The E-Tender details are available on [www.mahatenders.gov.in](http://www.mahatenders.gov.in). All Relevant dates will be as per the Tender published in Web portal [www.mahatenders.gov.in](http://www.mahatenders.gov.in)

Sd/- Sd/- Sd/-  
 Municipal Engineer Chief Officer President  
 Municipal Council Sillod Municipal Council Sillod Municipal Council Sillod

**हिन्दुस्तान कॉपर लिमिटेड**  
**HINDUSTAN COPPER LIMITED**  
[www.hindustancopper.com](http://www.hindustancopper.com)

Tender No. : MSTC/ERO/HINDUSTAN COPPER LTD/1/KOLKATA/23-24/33146 Dated : 10th November, 2023

**APPOINTMENT OF MINE DEVELOPER CUM OPERATOR (MDO)**  
 For Re-opening & Expansion of Rakha Copper Mine, Development & Operations of Underground Mine at Chapri and Commissioning of matching capacity new concentrator plant at Rakha, Jharkhand through revenue sharing model.

**Bid Due Date : Last date of Bid submission : 9th January, 2024, 15.00 hrs. IST.**

Regd. Office : Tamra Bhavan, 1, Ashutosh Chowdhury Avenue  
 Kolkata - 700019, Tel: (033) 22021000/35149550  
 E-mail : [gupta\\_bk@hindustancopper.com](mailto:gupta_bk@hindustancopper.com), CIN: L27201WB1967GOI028825

**Indian Overseas Bank - Anand Branch**  
 Shop No. 5.6, M S Plaza, Behind D N High School, Anand-388001 Ph. No. 02692-259354. Email: [job0399@job.in](mailto:job0399@job.in)

**(APPENDIX IV) POSSESSION NOTICE (For Immovable Property) (Rule 8 (1))**

Whereas, The undersigned being the Authorised Officer of the Indian Overseas Bank under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice Dated 07.06.2023 calling upon the borrowers / mortgagors / guarantors Mrs. ALEFIYA MAHAMMADBAI VOHRA, Mr. MAHMADBAI YUSUFBAI VHORA (Address : Sub Plot No. 10 Paiki, Sabnam Park Behind Sukun Party Plot, Near Rabiya Maszid Gami Anand 388001) (hereinafter referred as 'borrowers') to repay the amount mentioned in the notice being Rs. 10,63,976.30 as on 30.05.2023 With further interest at contractual rates and rests, charges etc till date of realization within 60 days from the date of receipt of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Rules on this 4th day of December of the year 2023.

The borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Indian Overseas Bank for an amount of **Rs.10,48,456/-** as on 03.12.2023 with interest thereon at contractual rates & rests as agreed, charges etc., from the aforesaid date mentioned in the demand notice till date of payment less repayments, if any, made after issuance of Demand Notice. The dues payable as on the date of taking possession is **Rs.10,48,456/-** payable with further interest at contractual rates & rests, charges etc., till date of payment. The borrower's attention is invited to provisions of Sub-section (8) of the Section 13 of the Act, in respect of time available to them, to redeem the secured assets.

**DESCRIPTION OF IMMOVABLE PROPERTY**

All that part and parcel of the property consisting of NALand with house of RS No. 2612 paiki Sub Plot No. 10 paiki measuring 59.48 sq Mtrs Shabnam Park behind Sukun Party Plot, Near Rabiya Maszid Gami Anand in the name Mrs. ALEFIYA MAHAMMADBAI VOHRA, Mr. MAHMADBAI YUSUFBAI VHORA. Bounded: North: R.S. 2616 Open Land, South: Remaining Land of Sub Plot No. 10 paiki, East: Sub Plot No. 1, West: Approach Road.

Date: 06.12.2023 - Place: Anand Authorised Officer - Indian Overseas Bank

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
 (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP no	<b>Bloom Dekor Limited</b> L20210GJ1992PLC017341
2. Address of the registered office	Survey No. 275, At & Post: Dhanap N. H. No. 8, Opp. Ambemata Temple, Gandhinagar, Gandhinagar, Gujarat, India, 382355
3. Address of the Corporate Office	2/F, Sumal, Sarkhej - Gandhinagar Highway Road, Opp. Gifs Info Tower, Thaltej, Ahmedabad, Gujarat, India, 380059
4. URL of website	<a href="https://www.bloomdekor.com">https://www.bloomdekor.com</a>
5. Details of place where the majority of fixed assets are located	Survey No. 275, At & Post: Dhanap N. H. No. 8, Opp. Ambemata Temple, Gandhinagar, Gandhinagar, Gujarat, India, 382355
6. Installed capacity of main products/services	Doors: 302640 Nos Frames: 1410240 Nos
7. Quantity and value of main products/ services sold in last financial year (As per Annual Report for the financial year 2022-23)	Sales of Services amounting approx. 1,097.22 lakhs
8. Number of employees/ workmen	Employees: 11, Workmen: 23
9. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought in electronic form by email at: <a href="mailto:ip.bloomdekor@gmail.com">ip.bloomdekor@gmail.com</a>
10. Eligibility for resolution applicants under section 25(2)(b) of the Code is available at	Details can be sought in electronic form by email at: <a href="mailto:ip.bloomdekor@gmail.com">ip.bloomdekor@gmail.com</a>
11. Last date for receipt of expression of interest	21st December, 2023
12. Date of issue of the provisional list of prospective resolution applicants	30th December, 2023
13. Last date for submission of objections to provisional list applicants	4th January, 2024
14. Date of issue of final list of prospective resolution applicants	13th January, 2024
15. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18th January, 2024
16. Last date for submission of resolution plans	17th February, 2024
17. Process email ID to submit EOI	<a href="mailto:ip.bloomdekor@gmail.com">ip.bloomdekor@gmail.com</a>

Sd/-  
 CA. Vineeta Maheshwari  
 RP for M/s. Bloom Dekor Limited

Date: 6th December 2023 IBI/ Registration No.: IBI/PA-001/JP-P00185/2017-18/10364  
 Place: Surat

Opinion,  
 Insight Out

Opinion,  
 Monday to Saturday

To book your copy,  
 sms reachbs to 57575 or  
 email [order@bsmail.in](mailto:order@bsmail.in)

Business Standard  
 Insight Out

નિરમા યુનિવર્સિટી પાસે કારની ટક્કરે ઇપ્તી તીચે પટકાયા, મહિલાનું મોત: ચાલક ફરાર

ગોધાવરી નીકર શીટમાં રહેતા એક આંધ્ર તેમની પત્નીની આંધ્ર પર બેસાડીને મોંઘણર સવારે જમવા માટે ગોધાવી વેળાઈતી તરફ જઈ રવાના હતા ત્યારે નિરમા યુનિવર્સિટીના પાછળના ભાગે એક કાર ચાલકે...



સાયબર ક્રાઈમની ફરિયાદ માટે ૧૯૩૦ અથવા www.cybercrime.gov.in

સાયબર ક્રાઈમની ફરિયાદ માટે PIN No., OTP, CVV | QR Code જમવા વાકાને આપો નહીં. Multi-Factor Authentication નો ઉપયોગ કરો.

જાહેર જિલ્લા માલવ વિજ્ઞાન સંસ્થાન સુવર્ણ સ્કોલરશીપ માટે માલવ વિજ્ઞાન સંસ્થાન સુવર્ણ સ્કોલરશીપ માટે માલવ વિજ્ઞાન સંસ્થાન સુવર્ણ સ્કોલરશીપ માટે...

Table with 4 columns: S.No., Name, Date of Birth, Date of Admission. Includes details for Construction of Multipurpose Indoor Hall and Various Grounds for Sarvodaya Higher Education Society.

કામળી રાંછણી રક્મ રૂ.૧૨,૩૧,૧૮,૬૩૮.૧૫ બાનાલી રક્મ રૂ.૧૨,૩૧,૧૮,૬૩૮.૦૦ ટેન્ડર ફી- રૂ.૧૮,૦૦૦/-

પશ્ચિમ રેલવે સુરત - મહુવા અને સુરત - વેરાવળ વચ્ચે સ્પેશિયલ ટ્રેનો દોડાવશે

Table with 5 columns: Train No., Train Name, Start Date, End Date, Remarks. Lists train numbers and dates for West Coast Railway.

રોડકાઓ: વડોદરા જં., અમદાવાદ જં., ગાંધીગ્રામ, ભાજાના, ધોળકા, ધંધુકા, બોટાદ જં., ભિનાગા, ટોલા જં., ડાસા જં., દામનગર, લિલિયા મોટા, સાવરકુંડલા અને રાપુલા જં. સ્ટેશનો બંને દિશામાં.

કંપોઝિશન: એસી સેકર કાર, સેકન્ડ ક્લાસ લિટિંગ, સ્ટીપર ક્લાસ અને જનરલ સેકન્ડ ક્લાસ કોચો.

પશ્ચિમ રેલવે www.enquiry.indianrail.gov.in

CONSULTANT REQUIRED for Pre-feasibility Study on Cargo Jetty Location. RFP for preparation of Pre-Feasibility Study Report...

Gujarat Mineral Development Corporation Ltd. (A Government of Gujarat Enterprise) Khajuri Bawan, 132 Feet Ring Road, Near University Ground, Vatapur, Ahmedabad - 380 052.

પરિવારમાં કોઈને ખેંચતી તકલીફ છે? આલો ખેંચ વિશે જાણીએ 'સંદેશ' - કે.ડી. હોસ્પિટલના ઉપક્રમે વાઈ, ખેંચ જેવા રોગોની જાગૃતિ માટે સેમિનાર

૧૦મી ડિસેમ્બરે AMA ખાતે નિષ્ણાત તબીબો સવાલોના જવાબ આપશે

'સંદેશ' દિનિક અને કે.ડી. હોસ્પિટલના સુક્રમ ઉપક્રમે એલિવેન્સી-વાઈ, ખેંચ, અલિચકી સીટર જેવા રોગ સંદર્ભની જાગૃતિ માટે સેમિનારનું આયોજન કરાયું છે.

આ રોગના લક્ષણ વિશે સંદર્ભે કે.ડી. હોસ્પિટલના તબીબો જણાવ્યું હતું કે, ઉપક્રમે વાઈ જેવા રોગો, આંખોમાં ધૂળ, કાચા, આંખમાં કાળા ટપકા જેવાં લક્ષણો દર્શાવે છે. આ કાર્યક્રમમાં આલો ખેંચ માટે ૧૦૩૨૮૨ નંબર પર વિડીયો મુલાકાત સુવિધા પ્રસ્તાવિત છે.

ધુમા, શેલા, ગોધાવી અને સનાથલ માટે ટ્રીટમેન્ટ પ્લાન્ટનું કામ શરૂ

સહેરી વિકાસ સના મંડળ (ભોજા) દ્વારા ધુમા, શેલા, મણિપુર, ગોધાવી, સનાથલ, સેલાવ વિસ્તારમાં ૨૩૪૮૮૮ કોનાના ખર્ચ સુએક ટ્રીટમેન્ટ પ્લાન્ટનું કામ શરૂ થઈ રહ્યું છે.

આ ધોજના પૂર્ણ થતાં ઉપરોક્ત વિસ્તારમાં વરદે ઉભરાવાની સમસ્યાનું નિવારણ આવશે. આંખમાં અધિકારીઓને ફૂલો કે વર્ષ ૨૦૨૪માં ૧૩૫ એકરની કામગીરી સમાપ્ત થશે.

ધો.૧૨ સાયન્સના ફોર્મ ભરવાની મુદત લંબાવાઈ

ધો.૧૨ સાયન્સની આગામી માર્ચ-૨૦૨૪માં ધોજનારી આંદોની પરીણાના સુધાર કરી સાથે ફોર્મ ભરવાની મુદત પૂર્ણ થઈ છે.

આ ડરવિધાન રાજ્યમાંથી ફૂલ ૧.૨૫ લાખ જેટલા ફોર્મ ભરાયાં છે. વેબેટ કી સાથે આગામી તારીખની રિસેમ્બર સુધીમાં ફોર્મ ભરી શકાશે.

વિદ્યાર્થીઓ રફમી સુધીમાં વેબેટ કી સાથે ભરી શકશે. ગુજરાત માધ્યમિક અને ઉચ્ચમર્યાદ માધ્યમિક શિક્ષણ બોર્ડ દ્વારા ધો.૧૨ સાયન્સની પરીણા માટે ૨૮ ઓક્ટોબરની આગામી ફોર્મ ભરવાની કાર્યવાહી લાખ કરવામાં આવી હતી.

દરવિધાન ૧.૨૫ લાખ ફોર્મ ભરાયાં છે. જોકે જુદા જુદા વિધાવાઈ ફોર્મ ભરવાની વલિન છેવાથી વેબેટ કી સાથે મુદત લંબાવાઈ છે. જેમાં પ્રથમ તબક્કામાં ૧૬ ડિસેમ્બરથી ૧૫ ડિસેમ્બર સુધી ૩.૨૫૦ વેબેટ કી સાથે ફોર્મ સ્વીકારવામાં આવશે.

ન્યારેમક બીજા તબક્કામાં ૧૬ ડિસેમ્બરથી ૨૫ ડિસેમ્બર સુધી ૩.૨૫૦ વેબેટ કી સાથે ફોર્મ સ્વીકારવામાં આવશે.

આ ડરવિધાન રાજ્યમાંથી ફૂલ ૧.૨૫ લાખ જેટલા ફોર્મ ભરાયાં છે. વેબેટ કી સાથે આગામી તારીખની રિસેમ્બર સુધીમાં ફોર્મ ભરી શકાશે.

આઈ મંત્રા Ayurvedic Eye Relief Drops. 12 ગુણકારી આયુર્વેદિક ઓપથિયો જેમ કે ગુલાબ, તુલસી, આમળા, લીમડી, ફુદીનો, મધ વગેરેના યોગથી બનેલ 'આઈ મંત્રા' આયુર્વેદિક સાઈ ફોસ આંખોમાં થનારી સમસ્યાઓ જેમ કે આંખોમાં યાક, આંખોનું સુકામણ, આંખો પર દબાણ ઓછું કરી તેમને સ્વચ્છ અને શીતલ બનાવવામાં સહાયક છે.

GMDC TENDER NOTICE. Endors are invited for the Work of Construction of Project office, Guest House, Dormitory accommodation, canteen, Parking shed with prefabs structures and Construction of Workshop, Compound wall, Internal road and other related works at GMDC Lakhpat-Punnapur Lignite mines office, Ta Lakhpat, Tal: Lakhpat, Dist: Kutch.

પાલનપુર નગરપાલિકા, પાલનપુર ટેન્ડર નોટિસ (૨૦૨૩-૨૦૨૪). પાલનપુર નગરપાલિકા દ્વારા ધરની કચેરીના પ્લોટ નં. પાનસે/સેની/૩૩૨૧/૨૦૨૩-૨૪ તા.૦૨/૧૨/૨૦૨૩ થી ટેન્ડર નોટિસ આપવામાં આવેલ હતી.

શિક્ષણ વિભાગ - ગુજરાત સરકાર વિદ્યાશ્રણ યુકવવાનો અનેરો અવસર એટલે "સરસ્વતી સન્માન યોજના (SSY)" ૫૦% રક્મ લોકભાગીદારી તથા ૫૦% રક્મ રાજ્ય સરકાર દ્વારા સહાય. સરકારી યુનિવર્સિટીઓ તથા સરકારી કંલેજોને માતાપાકીય સુવિધા વધારવાના હેતુથી ગુજરાત સરકાર તરફથી લોકભાગીદારીની સાથે તથા બાંધકામ અને સીનોવેશન માટે રૂ. ૧ કરોડ સુધીની સહાય તથા સાધનો માટે રૂ. ૧૦ લાખ સુધીની સહાય.